

Seizure of Foreign Exchange

**1102. Shri Vishwa Nath Pandey:
Shri H. C. Linga Reddy:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that foreign exchange worth Rs. 12,000 was seized on the 19th September, 1966 by officials of the Enforcement Directorate from a shop on Mint Road in Bombay, as it was suspected to have been illegally purchased; and

(b) if so, the action Government have taken in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir. On receipt of reliable information that foreign exchange was being illegally bought, officers of the Enforcement Directorate searched the premises of a shop on Mint Road in Bombay on the 19th September 1966 and seized foreign exchange worth about Rs. 10,000 and Indian currency amounting to Rs. 3,600.

(b) Necessary proceedings under the Foreign Exchange Regulation Act are being taken against the persons concerned.

Land Reform Measures

**1103. Shri H. C. Linga Reddy:
Shrimati Savitri Nigam:
Shri P. R. Chakraverti:
Shri Vishwa Nath Pandey:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Shri P. C. Borooah:
Dr. M. M. Das:
Shri A. K. Gopalan:
Shri Imbichibava:
Shri Dasaratha Deb:
Shri Kolla Venkaiah:
Shri Vasudevan Nair:
Shri Warior:
Shri Indrajit Gupta:**

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the Land Reform implementation Committee has submitted its

report along with its recommendations to the National Development Council;

(b) if so, the main recommendations thereof; and

(c) the action taken to implement those recommendations?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) Yes.

(b) Copies of the report of the Land Reforms Implementation Committee have been placed in the Parliament Library. The report is under print. Its copies will be circulated among the Members of Parliament shortly.

(c) The recommendations of the Committee have generally been incorporated in the chapter on land reforms in the Draft Outline of the Fourth Five Year Plan and have been brought to the notice of the State Governments.

Indus Commission

**1104. Shri D. C. Sharma:
Shri Vishwa Nath Pandey:
Shri H. C. Linga Reddy:
Shri Indrajit Gupta:
Shri Hem Raj:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether a meeting of the Indus Commission was held in New Delhi to discuss the implementation of the Indus Water Treaty in September, 1966; and

(b) if so, the outcome thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). Yes. The 21st meeting of the Permanent Indus Commission was held at New Delhi from 28th September to 4th October, 1966. At this meeting the Commission discussed the programme of its future meetings and Tours of Inspection in India and Pakistan and certain other related matters. The next meeting of the Commission is due to be held in Pakistan in January, 1967.